

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

The petitions listed for hearing on 22.11.2016 and 24.11.2016 have been adjourned to 29.11.2016 and 9.12.2016 respectively. This may be treated as notices to the parties. No separate notices will be issued in this regard.

**By order of the Commission
Sd/-
(T. D.PANT)
Deputy Chief (Legal)**